

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 244 of 2013**

**Dated 14<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**The Tata Power Co. Ltd.**

**..... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission**

**..... Respondent(s)**

**Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Anand Kr. Srivastava**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for MERC**

**ORDER**

We have heard Mr. Ramji Srinivasan, the learned Senior  
Counsel for the Appellant.

Post the matter for further hearing on **31.07.2014 at 12.30**

**p.m.**

**(Rakesh Nath)  
Technical Member  
ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**